THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-125/2008(Pt.)/3329 /A

From :-

Smti. Pronita Morang,

Jt. Registrar (Vigilance), Gauhati High Court,

Guwahati.

To.

The Registrar,

Gauhati High Court,

Aizawl Bench.

عول المجالة ا

Sub:-

Casual leave.

Ref:-

No.P.20012/1/2025-HC(AB)/28 Dated 20.05.2025.

Sir,

With reference to the above, I am directed to inform you that Shri Liansangzuala, District & Sessions Judge, Champhai Judicial District, Champhai, has been granted casual leave, along with station leave permission for 3 (three) days w.e.f. 19.05.2025 to 21.05.2025. A senior Judicial Officer available at the station will remain in-charge of his Court and Office in his absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-125/2008(Pt.)/ 3330-3331 /A, dated , 23 - 05 - 7075

1. Shri Liansangzuala, District & Sessions Judge, Champhai Judicial District, Champhai. Z. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)